

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.7819/2013

M/S JIVARAM OIL ENTERPRISES (P) LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 29-07-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For Appellant(s) : Mrs. Rachana Joshi Issar, AOR
Mr. Svarit Uniyal Mishra, Adv.

For Respondent(s) : Mr. Rana Mukharjee, Sr. Adv.
Mr. Shaurya Sahay, AOR
Ms. Sharvi Sharma, Adv.
Mr. Aman Jaiswal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Reserved for judgment/orders.

Learned counsel for the parties may submit written
submissions along with list of citations and copies
thereof, within a period of one week.

(KRITIKA TIWARI)
COURT MASTER (SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)